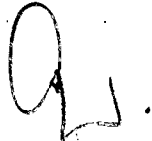
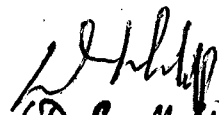


C. A. T. Bench, JAIPUR

Date of Order	Orders
15.9.93	Mr. J. K. Singhvi - Counsel for applicant The learned Counsel for the applicant along with the applicant present and wishes to withdraw the O.A. The prayer is allowed and the O.A. is dismissed as withdrawn.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
	Only sent to the app. & - p. C - P (Mr. Bhui) in vide 6278 dt 6-2-79 21-2-73 8